HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## NOTICE

It is hereby notified for general information that the work in the Jammu Wing of Hon'ble High Court shall remain suspended on 26.04.2021 on account of sad demise of Hon'ble Mr. Justice Mohan M.Shantanagoudar, Judge of Hon'ble Supreme Court of India as a mark of respect to the late Hon'ble Judge.

By Order.

Dated: 26.04.2021

Jt. Registrar Judicia